GOVERNMENT OF INDIA MINISTRY OF PLANNING

LOK SABHA UNSTARRED QUESTION NO. 2093 TO BE ANSWERED ON 29.7.2016

BUNDELKHAND PACKAGE

2093. SHRI BHARON PRASAD MISHRA:

Will the Minister of PLANNING be pleased to state:

- (a) the details of the schemes/projects implemented by the Government under the special package for the Bundelkhand region;
- (b) the funds allocated, released and utilised for the region during each of the last three years, scheme/project-wise;
- (c) whether the Government has received complaints of irregularity/misuse of funds, if so, the details thereof including the number of such complaints received during the said period along with the action taken thereon;
- (d) whether the Government has formulated any scheme for generating employment in the said region; and
- (e) if so, the details thereof and if not, the steps taken/proposed to be taken by the Government to check migration of people from the said region?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR URBAN DEVELOPMENT AND MINISTR OF STATE FOR HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) In view of the consecutive deficient rainfall in Bundelkhand Region since 2004, an Inter-Ministerial Central Team (IMCT) was constituted by the Department of Agriculture and Cooperation in 2008 to assess the situation and recommend measures to mitigate the effects of frequent droughts and agricultural development of the region. IMCT submitted its report in April 2008. Based on the report of the IMCT, the Cabinet approved a Special Package on 19.11.2009 for implementing Drought Mitigation Strategies in Bundelkhand region at a cost of Rs.7266 crore comprising of Rs. 3506 crores for Uttar Pradesh and Rs. 3760 crores for Madhya Pradesh to be implemented over a period of 3 years from 2009-10 to 2011-12. The Government further approved, on 19th May 2011, an additional amount of Rs. 200 crore (Rs.100 crore each for Uttar Pradesh and Madhya Pradesh) to provide drinking water in Bundelkhand region. The package was extended during 12th Plan under the Backward Region Grant Fund (BRGF). Since 2015-16, the BRGF including Bundelkhand Package has been delinked from Central Funding.

(b) The total releases under Bundelkhand package were Rs.4685.62 crore to both the States since its inception in 2009. It includes Rs.2110.67 crore to Uttar Pradesh and Rs.2574.95 crore to Madhya Pradesh. During last three years (2013-14 to 2015-2016), Rs.898.12 crore to UP and Rs.694.09 crore to MP were released as given below:

(Rs. Crore)

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States	Release 2013-14	Release 2014-15	Release 2015-16	Total Released
U.P.	250.17	383.11	264.84	898.12
M.P.	288.51	0.00	405.58	694.09

- (c) The State Governments reported irregularities under Bundelkhand package. Administrative action was also taken against 17 Officers/employees in Uttar Pradesh and 33 Officers/employees in Madhya Pradesh.
- (d) & (e) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is already being implemented in the country including all the districts of the Bundelkhand Region to provide wage employment to rural workforce for unskilled work and minimize their migration. During the year 2016-17, the funds released to Uttar Pradesh and Madhya Pradesh under MGNREGA (as on 21.07.2016) were Rs. 2223.29 crore and Rs. 2044.40 crore, respectively.
